

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No.3228/2024

ATHER PARVEZ

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(MS. ARUNDHATI KATJU, ADVOCATE A.C. FOR RESPONDENT NO.2)

Date : 19-09-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s)

Mr. Varinder Kumar Sharma, AOR (Not present)

For Respondent(s)

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Piyush Dwivedi, AOR

Mr. Neeraj Sharma, Adv.

Mr. Braj Kishore Mishra, Adv.

Ms. Urvashi Raj Soni, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. None is present for the appellant when the matter was called out.
2. List after four weeks.

(VISHAL ANAND)

ASTT. REGISTRAR-cum-PS

(MAMTA RAWAT)

COURT MASTER (NSH)